

03.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 41
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmnijeshnair@gmail.com

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
69	W.P.(C)-2667/2025 CM APPL. 12740/2025 CM APPL. 12741/2025	TATA POWER DELHI DISTRIBUTION LIMITED V/s MS. SONIYA	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) SWAROOP MISHRA(SWARMISHRA95@GMAIL.COM)(0)(RESPONDENT)		

HIGH COURT OF DELHI
01.03.2025.

REGISTRAR (LISTING)

////////////////////